

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2126
ANSWERED ON 13/12/2024

PERFORMANCE OF SEZS

2126. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government has taken any steps to assess the performance of Special Economic Zones (SEZs) in the country;
- (b) if so, the details thereof;
- (c) whether Government has made any assessment regarding employment generated by the operational SEZs in the country; and
- (d) if so, the details thereof?

ANSWER

THE MINSTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (d) The performance of Special Economic Zones (SEZs) in the country is assessed regularly in accordance with the provisions of SEZ law. As per Section 12(2)(c) of the Special Economic Zones Act, 2005 the Development Commissioner of an SEZ is required to monitor the performance of SEZ developers and units operating in a SEZ. Rule 12(6) & 22(3) of the SEZ Rules, 2006 provide that the developer shall submit quarterly and half yearly returns to the Development Commissioner in respect of the total area proposed for development, details of import of procurement of goods, details of consumption of goods imported or procured and details of goods held in stock etc. Rule 22(3) of the SEZ Rules provides that the Unit shall submit Annual Performance Report to the Development Commissioner in respect of FOB value of export for the year, details of import of raw material, capital goods and other inputs, outflow of foreign exchange and sales in the Domestic Tariff Area (DTA) etc. The details of export, employment and investment relating to operational SEZs during the last five years are as under:

Year	Export (Rs. in Crore)	Employment* (in persons)	Investment* (Rs. in Crore)
2019-2020	7,96,669	22,38,305	5,71,735
2020-2021	7,59,524	23,58,136	6,17,499
2021-2022	9,90,747	26,96,180	6,49,705
2022-2023	12,63,578	28,95,612	6,60,184
2023-2024	13,55,220	31,94,104	7,07,342

* Calculated on cumulative basis.
